

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:5717

ANSWERED ON:03.05.2000

FOOD PROCESSING INDUSTRIES

DALPAT SINGH PARASTE;HARIBHAI PARTHIBHAI CHAUDHARY;MADAN PRASAD JAISWAL;MANSINH PATEL;RAM TAHAL CHOUHDARY

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether there is enough scope to set up the food processing industries particularly mango and other fruits growing areas in Gujarat, Bihar and Madhya Pradesh;
- (b) whether the Government propose to set up such industries with the foreign collaboration;
- (c) if so, the details thereof;
- (d) the number of food processing industries set up in the State during the last three years;
- (e) whether the number is almost close to the targetted number;
- (f) if so, the details thereof; and (g) if not, the reasons therefor?

Answer

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES

(SHRI SYED SHAHNAWAZ HUSSAIN)

(a): As per study conducted recently, there is potential for setting up of food processing industries in the country including Gujarat, Bihar and Madhya Pradesh.

(b) & (c): The Central Government does not set up food processing industries on its own. However, Department of Food Processing Industries provides support to facilitate overall growth of food processing sector. Under its plan schemes, the Department provides concessional finance to food processing industries. Besides, other agencies like National Horticultural board (NHB), Agricultural and Processed Food Export Development Authority (APEDA), National Co-operative Development Corporation also provide assistance under their respective schemes.

(d): The number of licences granted under Fruit Products order (FPO), 1955, in the states of Gujarat, Bihar and Madhya Pradesh during 1997, 1998 & 1999 is as under :-

No. of FPO licences granted		
Gujarat	-	118
Bihar	-	17
Madhya Pradesh -		20

(e) to (g): No targets are laid down as the Government does not set up units on its own.